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THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) The ONGC has been carrying out exploration work in West Bengal since the early sixtees.

(b) The Commission has so far dril led seven wells in West Bengal. Cur rently exploratory drilling is in pro gress at two locations.

The total expenditure (provisional) incurred in West Bengal by ONGC up to Nov. '81 was approximately Rs. 20 crores.

(c) and (d) The ONGC has been taking assistance of foreign experts in trying to solve the geological com plexities of the area, whenever neces sary. Currently on_e Indo-Soviet seis mic party on contract is operating in Bodra-Port Canning-Diamond Har bour area.

Resettlement of Repatriates from Sri Lanka

932. SHRIMATI SAROJ KHAPAR-DE: Will the Minister of SUPPLY **AND** REHABILITATION be pleased to state:

(a) the number of repatriates from Sri Lanka who ar_e awaiting resettlement in India;

(b) the schemes drawn up for their resettlement; and

(c) the fund_s being provided by th« Central Government to the State Governments where such repatriates are proposed to be resettled?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHA-BILITATION (SHRI GIRIDHAR GOMANGO): (a) Upto end of June, 1982, 3,89,067 Sri Lanka repatriates (comprising 97,514 families) arrived in India. Of these 74,862 families who were eligible and had approached the State Governments for assistance have been resettled upto the end of April, 1982. Except for som_e applications pending final disposal with the State Governments, most of the remaining families are either not eligible or have not approached the authorities for necessary assistance.

(b) The repatriates eligible for resettlement have been settled in various plantation schemes, in employment through th_e schemes of th_e Repatriates Cooperative Finance & Development Bank, in small trade and business, in land colonisation and agricultural schemes, in projects of the Tamil Nadu State Farms Corporation and in industrial schemes like spinning mills etc.

(c) Funds to the tun_e of Rs. 56.68 crores (Rs. 50.00 crores as loans, which also includes loans provided for composite Industrial Schmes for settlement of repatriates from Burma and Sri Lanka; and Rs. 6:68 crores as grants-in-aid) have been provided by the Central Government to the State Governments of Tamil Nadu, Andhra Pradesh. Karnataka, Kerala and Gujarat, for re-settlement of these repatriates.

Production of Potassium Chlorate ana Red Phosphorous

933. SHRI R, MOHANARANGAM: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state;

(a) what is the quantum of production of potassium chlorat_e and red-phosphorous within the country during the past three years; and

(b) whether the needs of the industries for wrich these items are basic raw materials, ar_e being met in full?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) The production of Potassium Chlorate